

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s).
28092-28093/2014

HARI SHANKAR RAI

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(with office report)

Date : 06/05/2016 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Devendra Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete on the respondent Nos.1 & 3, but no one has entered appearance on their behalf.

Ld.counsel for the petitioner is directed to take fresh steps in respect of the respondent No.2 within four weeks.

List the matter again on 29.07.2016.

(M V RAMESH)
Registrar

SB